

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:545

ANSWERED ON:24.02.2009

FUNDS FOR MEGA CITY POLICING

Barad Shri Jashubhai Dhanabhai;Gadhavi Shri Pushpdan Shambhudan

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the components of Mega City Policing and Desert Area Policing have been merged for disbursement of grants under the scheme Modernization of Police Force;

(b) if so, the details thereof;

(c) whether the Government has any proposal for releasing dequate funds for Mega City Policing and Desert Area Policing keeping in view the threat from terrorism; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI SRIPRAKASH JAISWAL)

(a) to (d): The Ministry of Home Affairs is implementing a Non-Plan Scheme for Modernisation of State Police Forces (MPF) towards supplementing the efforts of State Governments in modernizing their police forces, especially for meeting the emerging challenges to internal security in the form of terrorism, naxalism etc. The Mega City Policing and Desert Policing are components of the MPF Scheme and were introduced in the year 2005-06. The Mega City Policing covers cities of Mumbai, Bangalore, Hyderabad, Chennai, Delhi, Kolkata and Ahmedabad and Desert Policing covers the States of Gujarat and Rajasthan. Financial assistance is given to the respective State Governments under the MPF Scheme to meet the requirements of mega city policing and desert policing. The amount of funds released by Ministry of Home Affairs for Mega City Policing and Desert Policing under the MPF Scheme during the period 2005-06 to 2007-08 is as under:

(Rs. in crore)

Component	2005-06	2006-07	2007-08
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Mega City Policing	22.00	96.43	69.82
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Desert Policing	5.00	14.00	10.50
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Funds for NCT of Delhi are provided to Delhi Police under a separate Modernisation Scheme for UTs.